

S No	Name	Category	Principal Amount Claimed (Rs)	Interest Amount Claimed (Rs)	Any other Claim (Rs)	Total Claim (Rs)	Principal Amount Admitted(Rs)	Interest Amount Admitted (Rs)	Total Claim Admitted (Rs)	Remarks
1	Mr Gurmeet Singh Sohal	Financial Creditor	380000	106192	0	486192	380000	106192	486192	No security Interest
2	Mr Manab Chakraborty	Financial Creditor	1600000	1006027	0	2606027	1600000	1006027	2606027	No security Interest
3	Mrs Usha Devi	Financial Creditor	6000000	5478000	200000000	211478000	5975000	5386940	11361940	The claim of Rs 200000000/ has been rejected as the area allotment would be due after getting clear title of the land from authority. The allotment was cancelled about four years prior to the signing of the settlement agreement and the status of the plot being under litigation was known to the claimant. Appeal matter pending with Hon'ble NCLT
4	Mr Vimal Jetha	Financial Creditor	16318000	6228558	0	22546558	16318000	6228558	22546558	no security Interest.
5	Mr Snehkant Soni & Mrs Hemlata Soni	Financial Creditor	10388000	3965085	0	14353085	10388000	3965085	14353085	no security Interest.
6	Mr Ratnesh Deo	Financial Creditor	15759010	42231500	0	57990510	7790000	3521876	11311876	no security Interest. Proofs submitted for principal amount payment of Rs 7790000/ only. The CD also paid some amount to the claimant. The paid back amount is been deducted
TOTAL			50445010	59015363	200000000	309460373	42451000	20214679	62665679	